

Expanding CGHS network

†1068. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the criteria for opening the CGHS dispensaries in the States;
- (b) whether Government is going to relax the criteria for expanding the network of Central Government Health Scheme (CGHS) in future;
- (c) if so, by when the relaxation would be provided; and
- (d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) The criteria fixed for setting up a Central Government Health Scheme (CGHS) dispensary in a particular area is as under:

- (i) In an existing CGHS city:- For opening of a new Allopathic CGHS dispensary in an existing CGHS city, there has to be a minimum of 2000 Card holders (serving employees of Central Government and Central Civil pensioners).
- (ii) Extension of CGHS to a new City:- For extension of CGHS to a new city, there has to be a minimum of 6,000 Card holders.

(b) to (d) At present, there is no such proposal.

As the resources under CGHS are fully committed, it is not possible at present to extend CGHS network to areas that are presently not covered even with the existing criteria.

Procurement of medicines for CGHS Unani

1069. SHRI GULAM RASOOL BALLYAWI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the present methodology of procuring and supplying the Unani medicines to CGHS Unani dispensaries;
- (b) whether it is a fact that the present system is not fool-proof and more often than not, there is inadequate availability of Unani medicines in CGHS dispensaries; and
- (c) if so, the mechanism being evolved to ensure adequate availability of Unani medicines at all times?

†Original notice of the question was received in Hindi.